



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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		1195 മകരം 28 28th Makaram 1195		
		1941 മാഘം 22 22nd Magha 1941		

## PART III

### Co-operative Department

#### REGISTRATION CERTIFICATE

No. O. 4026/2019. *8th November 2019.*

I do hereby certify in exercise of the powers conferred upon me under Section 7 of the Kerala Co-operative Society Act, 1969 (Act 21 of 1969) that the following Society, the particulars which is furnished in the Categorical Statement is registered by me today as a Co-operative Society under the said Act, on the basis of limited liability and that the bye-laws of the undermentioned society is also hereby registered under the said section.

#### Categorical Statement

- Name and Number of the Society—Erathu Panchayath Agricultural non Agro-cultural Social Welfare Co-operative Society Ltd. PT 314
- Date of Registration—8-11-2019.

- Address—Vayala P. O.
- Liability—Limited.
- Area of Operation—Erathu Panchayath.
- Main Objects—Provide financial and other assistance to agriculturist and non agriculturist.
- Type of Society—Miscellaneous Societies—(1) Social Welfare Societies—Better Living Societies, Literary Societies and Welfare Societies, as per Rule 15-12 (1).
- Authorized Share Capital— ₹ 40,00,000.
- Maximum borrowing power—100 times of paid up Share Capital + Reserve Fund.

Office of the Joint Registrar of  
Co-operative Societies (General),  
Pathanamthitta.

(Sd.)  
Joint Registrar  
(General).